

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 158 of 2015 (SZ)

Applicant(s)

R.Nallakannu,
S/o N.E.Ramasamy,
No.1/1, North New Street
Srivaikundam 627601

Respondent(s)

- Vs
1. The Secretary to Government of India,
Ministry of Environment and Forest,
Paryavaran Bhavan, CGO Complex,
Lodhi Road, New Delhi 110003
 2. The Secretary to Government,
Department of Environment and Forest
Government of Tamil Nadu, Fort St.George,
Chennai 600009
 3. The Commissioner, Department of Geology
and Mining, Thiru-Vi-Ka Industrial Estate,
Guindy, Chennai 600032
 4. The Superintending Engineer,
PWD/WRO, Thambraparani River Basin
Circle, Tirunelveli-2
 5. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
C-7 & C-9 Sipcot Industrial Complex,
Meelavittan Road, Thoothukudi 628008
 6. The Assistant Director, Department of
Geology
and Mining, Office of the District Collector
Korapallam, Thoothukudi.
 7. The District Collector, Office of the District
Collector, Tuticorin.

Legal Practitioners for Applicant(s)

M/s.Arunachalam Associates
S.Muthuvairam, R.Balaji
J.Josphine Saranya, G.Alagesan

Legal Practitioners for Respondents

Smt.Me.Saraswathi for R1
Mr.M.K.Subramanian,
& P.Velmani for R2,R6 & R7
Mr.E.Manoharan for R3& R4
Smt. Yasmeen Ali for R5

Application No. 218 of 2015 (SZ)

Applicant(s)

Tamil Annai Thamirabarani
Welfare Trust

Respondent(s)

1. The Secretary to Government of India
Ministry of Environment & Forest

Rep. by its Managing Trustee
T.Balasubramania Adityan

- New Delhi
2. The Secretary, Govt. of T.N.
Dept. Of Environment & Forest
Chennai.
 3. The Secretary, P.W.D.,Chennai
 4. The District Collector,
Thoothukudi
 5. The Superintending Engineer
PWD, Tirunelveli
 6. The District Environmental Engineer
TN Pollution Control Board
Thoothukudi
 7. The Superintendent of Police
Thoothukudi
 8. S. Joel
 9. R. Nallakannu

Legal Practitioners for Applicant(s)

M/s.J.Arul Raj, A.Thirumalai Raja
Krubakaran, M.Ganasekar

Legal Practitioners for Respondents

Mr.M.R.Gokul Krishnan for R1
Mr. M.K.Subramanian,
P.Velmani for R2,R4 & R7
Smt. Yasmeen Ali for R6
Mr.E.Manoharan for R3 & R5

Application No.182 of 2016 (SZ)
M.A.No.300 of 2016 (SZ)

Applicant/s

M. Balasubramanian
Srivaikuntam

Respondents

1. The Ministry of Environment, Forests
& Climate Change rep. by its
Secretary, New Delhi
2. The State of Tamil Nadu,
Rep. by its Secretary, Public Works
Department, Fort St. George,Chennai

Counsel appearing for applicant

M/s.Swarnam Rajagopal

Counsel appearing for respondents

Mrs.Me.Saraswathi for R1
M/s.M.K.Subramanian
P.Velmani for R2
M/s.S.Senthil & R.Reka for R3

Application No.261 of 2016

Applicant/s

Respondents

E.Natarajan
Tirunelveli District

The Ministry of Environment, Forests
& Climate Change rep. by its Secretary
And others

Counsel appearing for applicant

Counsel appearing for respondents

M/s.Yogeshwaran &
Neha Miriam Kurian

M/s.M.K.Subramanian, E.Manoharan &
P.Velmani for R2 & R3
Mrs.Me.Saraswathy for R1

Application No.274 of 2016

Applicant/s

Respondents

S.Joel
Tuticorin

The Secretary, Government of Tamil Nadu
Public Works Department, Secretariat
Chennai and others

Counsel appearing for applicant

Counsel appearing for respondents

M/s..P.Ravi KUMar
M.Sathish Kumar, G.Vijaya Kumar

M/s.E.Manoharan for R4 & R5
Mrs.Rita Chandrasekar for R7

Note of the Registry	Orders of the Tribunal
Item No.1 to 5	<p>Date: 10th October, 2017</p> <p>The Mr.Nallakannu, applicant in Application No.158 of 2015 has filed an affidavit explaining about the present situation in Srivaikuntam in respect of various Reaches. However, the learned counsel appearing for the other side is not present. In view of the same, all applications are posted on Monday viz., 17.10.2017 for orders.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>